

DIVISION BENCH  
COURT - II

**O-211**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/150(KB)2022  
IN  
C.A.(CAA)/214(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>TH</sup> NOVEMBER, 2022, 02:00 P.M**

IN THE MATTER OF	FOURFOX ENGINEERING PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Counsel/ Authorised Representative appeared through physically/Video Conference:**

Mr. Yasraj Roy, Adv. ] For the Applicant

**ORDER**

1. Ld.Counsel for the applicant present.
2. Post this matter on **02/01/2023**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**